

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2480  
ANSWERED ON:09.08.2010  
CENTRAL BOARD OF TRUSTEES OF EPF  
Karunakaran Shri P.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the present composition of the Central Board of Trustees (CBTs) for the Employees Provident Fund (EPS7);
- (b) whether workers have given any representations regarding their jobs related issues to the Government/CBT in the recent past;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to settle the issues raised by the workers in their representations?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARSSHE RAWAT)

- (a): The present composition of the Central Board of Trustees, Employees` Provident Fund [CBT (EPF)] is as per Annexure.
- (b) & (c): Yes, Madam. Several representations have been received from various workers and associations in the recent past for increasing quantum of pension under the Employees` Pension Scheme, 1995.
- (d): The Central Government has constituted an Expert Committee on review of the Employees` Pension Scheme, 1995 under the chairmanship of the Additional Secretary (Labour & Employment). The issue of increase in pension along with other issues is placed before this Committee for examination and consideration. The Committee has submitted its recommendations/report on 05-08-2010.